


The Provisional Gradation/Seniority list of Registrar/Principal Secretary to the Honourable Chief Justice working on the establishment of the High Court, Appellate Side, Bombay as on 1<sup>st</sup> January, 2017 has been prepared. A soft copy of the said Provisional Gradation/Seniority list has been published on the High Court Website.

He is hereby directed to submit to the Registrar (Personnel), his objections, if any, to the said seniority list within 15 days from the publication of the list. The representations received thereafter will not be considered.

Date: 15<sup>th</sup> November, 2017

  
Registrar (Personnel)

**Provisional Gradation/Seniority List of Registrar/Principal Secretary to the Hon'ble the Chief Justice on the establishment of the High Court, Appellate Side, Bombay as on 1<sup>st</sup> January, 2017**

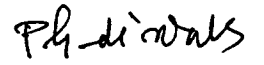
Designation of post :- Registrar/Principal Secretary to the Hon'ble the Chief Justice  
Gazetted Officer

Pay Scale :- Rs.37400-67000 and Grade Pay of Rs. 8700/-

Sanctioned Strength	Working Strength	Vacant Posts
1	1	--

**PROVISIONAL GRADATION/SENIORITY LIST OF REGISTRAR/PRINCIPAL SECRETARY TO HON'BLE THE CHIEF JUSTICE  
WORKING ON THE ESTABLISHMENT OF HIGH COURT, APPELLATE SIDE, BOMBAY  
AS ON 1<sup>ST</sup> JANUARY, 2017**

Sr. No.	Name	Date of Birth	Educational Qualification	Date of Continuous Service in the Present Post	Date of Entry in Government Service	Date of appointment/promotion as Court Stenographer	Date of promotion as Personal Assistant	Date of Promotion as Personal Secretary/ Pvt.Secretary	Mode of Recruitment	Remarks
1.	Shri Sham Nagnathrao Joshi	02.03.1960	B.A, LL.B	27.03.2008	29.08.1978 as Steno (LG), Dist Court, Aurangabad	01.10.1983 at Aurangabad Bench	09.11.1986 at Aurangabad Bench	14.08.1989 as Personal Secretary, 23.10.2002 as Private Secretary and 01.10.2007 as Senior Pvt.Secretary at Aurangabad Bench,	Promotion	

  
 (Pushpa V.Ganediwala)  
 Registrar General